

During 1959-60, an *ad hoc* grant of Rs. 5 lakhs was also sanctioned in respect of S.R.M. Medical College, Kakinada, which is a private institution.

Dispensaries in Tripura

2251. **Shri Dasaratha Deb:** Will the Minister of Health be pleased to state:

(a) the number of dispensaries in Tripura run without any medical officer;

(b) the number of dispensaries sanctioned for rehabilitation centres of Tripura but which have not yet been started because medical officers are not available; and

(c) the steps taken to recruit more Medical Officers for Tripura.

The Minister of Health (Shri Kar-markar): (a) Eighteen.

(b) Sixty-seven dispensaries were sanctioned for Rehabilitation centres but 16 dispensaries have not been opened so far for want of medical officers.

(c) Advertisements are made frequently for the recruitment of Medical Officers, but the response is not encouraging. Stipends are also being sanctioned to local students for studying in M.B.B.S. courses in Medical Colleges outside the Territory.

Travel Agencies

2252. { **Shri D. V. Rao:**
Shri Nagi Reddy:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Tourist Division of Government of India maintains a list of approved travel agencies; and

(b) if so, their names?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) A list containing the names of recognised i.e., approved travel

agencies is laid on the Table. [See Appendix IV, annexure 31].

Unsettled Claims on N.E.F. Railway

2253. **Shrimati Mafda Ahmed:** Will the Minister of Railways be pleased to state:

(a) the number of claim cases lying unsettled in the North East Frontier Railway till 31st December, 1959; and

(b) the number of cases that have been disposed of during 1958-59 and the amount refunded?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 7,077 cases.

(b) Total number of Claims disposed of by payment or repudiation or by tracing and delivering the goods or similar unconnected goods, during 1958-59, was 29,092, and net amount paid as Claims compensation was Rs. 41,63,797.

Master Plan for Utilisation of River Waters in Andhra Pradesh

2254. **Shri Rami Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any Master Plan for the utilisation of the waters of Godavari, Krishna, Pennar, Vamsadhara and other rivers in Andhra Pradesh has been prepared and sent to the Centre by the State Government of Andhra Pradesh;

(b) the details of the plan; and

(c) whether any action is being taken in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). An outline Master Plan for development of irrigation in Andhra Pradesh, which *inter-alia* deals with the utilisation of waters of Godavari, Krishna, Pennar, Vamsadhara and other rivers has been received in the Planning Commission. It has been estimated by the State Government in their outline Master Plan that with a total cost of